

**IN THE INCOME TAX APPELLATE TRIBUNAL
(AGRA BENCH 'DB' : AGRA)**

**SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER
and
SHRI YOGESH KUMAR US, JUDICIAL MEMBER**

**ITA No.129/AGR/2019
(Assessment Year : 2014-15)**

M.K. Narayan Developers (P) Ltd.,
Sainath Market, Topi Bazar,
Lashkar,
Gwalior – 474 001 (Madhya Pradesh).

vs. Pr. CIT,
Gwalior.

(PAN : AAGCM1767P)

(APPELLANT)

(RESPONDENT)

ASSESSEE BY : None
REVENUE BY : Dr. Arun Kumar Yadav, CIT DR

Date of Hearing : 04.12.2023
Date of Order : 04.12.2023

ORDER

PER SHAMIM YAHYA, ACCOUNTANT MEMBER :

This appeal filed by the assessee is directed against the order of Id. Pr.CIT, Gwalior dated 19.02.2019 for the Assessment Year 2014-15.

2. Vide letter dated nil, assessee prayed for withdrawal of the present appeal.

Accordingly, this appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on this 4th day of December, 2023 after the conclusion of the hearing.

**Sd/-
(YOGESH KUMAR US)
JUDICIAL MEMBER**

**sd/-
(SHAMIM YAHYA)
ACCOUNTANT MEMBER**

Dated the 4TH day of December, 2023/TS

Copy forwarded to:

- 1.Appellant
- 2.Respondent
- 3.CIT
- 4.Pr.CIT, Gwalior
- 5.CIT(ITAT), New Delhi.

AR, ITAT
NEW DELHI.